

In the Central Administrative Tribunal: Hyderabad Bench: Hyderabad

OA. 1382/97

Between

Dated: 21-10-1997

K. Nageshwar Rao & 3 others

..

Applicants

and

The Administrative Officer,  
Nuclear Fuel Complex,  
Department of Atomic Energy,  
ECIL Post, Government of India,  
Hyderabad

..

Respondent

Counsel for the applicant: Mr. M. Pandu Ranga Rao

Counsel for the respondent: Mr. K. Ramulu, Sr. CGSC

CORAM:

The Hon'ble Mr. R. Rangarajan: Member (A)

The Hon'ble Mr. B.S. Jai Parameshwar Member (J)

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THE Tribunal made the following Order:

Mr. M. Pandu Ranga Rao for the applicant and Ms. Shana  
for Mr. K. Ramulu for the respondent.

Admit. Four posts of Junior Operator Trainee (Fitter)  
should be kept vacant as an interim measure.

Sd./-  
Deputy Registrar

/true copy/

*K. Nageshwar Rao*

: 11 :

Annexure-4

Government of India  
Department of Atomic Energy  
Nuclear Fuel Complex  
Administration I

Ref. NEC/PAR/11/001/408

ECIL (PO)  
Hyderabad - 500 762  
Dt: 15-2-1992

To

Shri Y.V.Ravi Kumar  
H.No.SB 346  
Sachivalayanagar  
Vanasthalipuram  
Ranga Reddy dist.

Dear Sir,

With reference to the interview you had attended at Nuclear Fuel Complex for the post of Tradesman/B we are happy to inform that you have been selected and empanelled for appointment. Attestation forms in quadruplicate are sent herewith with a request to fill the same as per the instructions outlines in the forms and submit the same on or before 5-3-1992.

You may please note that your selection is only provisional and offer of appointment will be issued strictly as per the merit order in the panel and as and when vacancies arise. No interim correspondence will be entertained in this regard.

Yours faithfully,

Sd./-

Asst. Personnel Officer

Encl: As above

/true copy/

*K. Ravi*

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD. (15)

CA-1161/97 DA.1161/97

Between:

Dated: 12.12.1997.

1. U. Srinivasa Rao
2. Y. V. Ravi Kumar

Applicants.

And

The Administrative Officer,  
Nuclear Fuel Complex,  
Department of Atomic Energy,  
Government of India, ECIL Post,  
Hyderabad.

Respondents.

Counsel for the Applicant : Mr. M. Panduranga Rao

Counsel for the Respondents : Mr. N. R. Devaraj

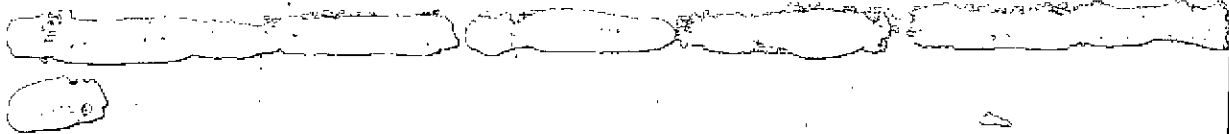
CORAM:

THE HON'BLE MR. R. RANGARAJAN : MEMBER (A)

THE HON'BLE MR. B. S. JAI PARAMESWARX : MEMBER (J)

\* \* \*

THE TRIBUNAL MADE THE FOLLOWING ORDER:-



Heard Mr. Ravi for Mr. M. Panduranga Rao for the applicant and Mr. N. R. Devaraj for the respondents.

Admit. Expedite.

Two posts of Junior Operator Trainee (Fitter) should be kept vacant as an interim measure.

List it for final hearing on 30.1.1998. Reply in the meanwhile.

  
Deputy Registrar

DA.1161/97

Copy to:-

1. The Administrative Officer, Nuclear Fuel Complex, Department of Atomic Energy, Government of India, ECIL Post, Hyderabad.
2. One copy to Mr. M. Panduranga Rao, Advocate, CAT., Hyd.
3. One copy to Mr. N.R. Devaraj, Sr. CGSC., CAT., Hyd.
4. One duplicate.

SRF

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD

THE HON'BLE SHRI R. RAJGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESWAR :  
M(J)

Dated: 12/12/97

ORDER / JUDGMENT

MA./R.A./C.A. NO.

in

O.A. NO.

1173/97  
1161/97  
Admitted and Interim Directions  
Issued.

~~Allowed~~

~~Disposed of With Directions~~

~~Dismissed~~

~~Dismissed as Withdrawn~~

~~Dismissed For Default~~

~~Ordered/Rejected~~

~~No order as to costs.~~

SRR

II Court

